## Annexure-2 Name of the corporate debtor: IBD UNIVERSAL PRIVATE LIMITED; Date of commencement of CIRP: 30.01.2023; List of creditors as on: 25.04.2023

Γ	Sl	Name of	Identificatio	Details of claim		Details of claim admitted					Amount	Amou	Amou	(Amount in <b>Amount</b>	Rema
	N 0.	creditor	n No.	receiv Date of receipt	ed Amount claimed	Amount of claim Admitted	Natu re of cla im	Amou nt covered by guaran tee	Wheth er relate d party ?	% of voting share in CoC	of continge nt claim	nt of any mutua l dues, that may be set- off	nt of claim not admit ted	of claim under verificatio n	rks, if any
1		Reconstruct ion Company Limited	052		416342802.00	411286086.00	Unsecur ed	**	No	25.07%	No	0.00	0.00	5056716	NA
2		Deepesh Sinha	AWSPS0928 F	13.02.2023	8031919.00	8031919.00	Unsecur ed	**	No	0.49%	No	0	0	0	NA
3			AMAPD966 1N	15.03.2023	1871000.00	1871000.00	Unsecur ed	**	No	0.11%	No	0	0	0	NA
					426245721.00	421189005.00				25.67%				5056716	

## List of unsecured financial creditors belonging to any class of creditors

Adequite

Sajjan Kumar Dokania Resolution Professional